

Name of the Corporate Debtor: Pooja Soya Industries Private Limited; Date of Commencement of CIRP: 19-10-2023; List of Creditors as on: 22-11-2023; Name of IP: KULDEEP TANK; Process Number: 1; Last 5 digit of registration number: 14255

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1	20211150	1	20211150	28.79				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	2	76928142	2	28736319	40.94		48191823		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	21250000	1	21250000	30.27				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		4	118389292	4	70197469	100.00			48191823	